

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:882
ANSWERED ON:27.07.2001
WRITING OFF LOAN OF PUBLIC SECTOR UNDERTAKINGS
VSM (RETD.) COL. CHOUDHARY

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the criteria laid down by the Government for writing-off loan repayment by Public Sector Undertakings; and
- (b) the details of Public Sector Undertakings whose loan repayment has been written-off during the last three years along with the reasons in each case?

Answer

MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA)

(a) & (b): As part of revival package or capital restructuring, government normally considers conversion of principal amount of loan to equity, moratorium on payment of loan and interest, waiver of interest and penal interest etc. It is not the practice to generally waive repayment of principal amount of loan. Such information in case of individual PSUs is not centrally maintained.